

subject today. (*Interruptions*)

SEVERAL HON. MEMBERS: No, no.

MR. DEPUTY SPEAKER: Let us first dispose to the item No. 27 in the List of Business. Now, with the agreement of the House the consideration of the Constitution 72nd Amendment Bill is adjourned to a later date.

Now, I think hon. Industry Minister, Shri Ajit Singh will lay a Paper on the Table of the House.

18.03 hrs.

PAPERS LAID ON THE TABLE - *CONTD.*

**Policy measures for promotion of small scale and agro based industries**

[*English*]

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): Sir, I beg to lay on the Table a copy of the Policy measures for the promotion of small scale and agro-based industries and changes in procedures for industrial approvals (Hindi and English versions). [Placed in Library. See No. LT-1144/90]

[*English*]

PROF. SAIFUDDIN SOZ: Sir, I strongly plead for taking up the discussion under Rule 193 regarding Kashmir situation. You cannot carry this to the next session. We must conclude the discussion today. On many occasion we sat upto 8.00 P.M.

SHRIMATI GEETA MUKHERJEE (Panskura): Since relevance is not much in the order of the day this is the last day of the session and my submission through you, Sir, to the Members of the House is that they give up a part of their allowances for all the time wasted in the last few days of the sitting of the House. I hope you will consider that and put it before the Parliament.

SHRI A. CHARLES (Trivandrum): In the 8th Lok Sabha also, a lot of time was wasted because of those Members. (*Interruptions*)

SHRI VASANT SATHE (Wardha): Sir, I would suggest that we are agreeable to the suggestion made by Mr. Soz. Kashmir issue has been very important and this matter has not been completed and we have half-finished this issue. I think he is perfectly all right if we extend this House by 1/1-2 to 2 hours so that we can finish the Kashmir issue.

SEVERAL HON. MEMBERS; No, no. (*Interruptions*)

PROF. SAIFUDDIN SOZ: Sir, I have a point of order. Sir, my point of order is that on 22nd of this month, the hon. Home Minister made some observations. First he gave figures about the deaths on 21st and I said that the figures given by him were wrong and he should visit the place and find out the exact figures.

MR. DEPUTY SPEAKER: There is no point of order.

PROF. SAIFUDDIN SOZ: Kindly listen to me, the other part is very important. And then when I gave figures, those figures were correct but he said these are the figures given by the terrorists. So I have given a privilege motion. I said, I would not press it if he withdraws that. So, he should be here to withdraw those remarks. He should give the correct figures and he should withdraw those remarks. (*Interruptions*) The Home Minister is not here, any senior Minister must rise up, but I insist that the Home Minister should reply to this today. (*Interruptions*). The Home Minister is not here, he should be here, I do not know.

18.06 hrs.

[MR. SPEAKER *in the Chair*]

Sir, kindly listen to me. I am on a point of order, I want your Ruling.

SHRI VASANT SATHE: We are supporting you. Prof. Soz.

MR. SPEAKER: Mr. Soz, I heard you.

PROF. SAIFUDDIN SOZ: I am on a point of order. (*Interruptions*) I had said that the Home Minister has misled the House by quoting wrong figures about the deaths.

[*Translation*]

MR. SPEAKER: You have already made your point what is the point of order.

[*English*]

PROF. SAIFUDDIN SOZ: There is another part to this. Kindly listen to me. Let me complete my observation on this point of order.

[*Translation*]

PROF. VIJAY KUMAR MALHOTRA (Delhi Sadar): He has raised it several times.

MR. SPEAKER: All right, it is the last day.

[*English*]

PROF. SAIFUDDIN SOZ: The later part is this. When I quoted the figures he said, 'These are the figures given to you by the terrorists.' I raised an objection to that remark and asked, 'Then give us the figures'. And he said that when he replies to the debate, he will correct himself. So, he should correct the figures about deaths and withdraw those remarks.

Sir, he has assured the House—that has gone on record—that he would give correct figures and he would withdraw the remarks.

MR. SPEAKER: There is no point of order.

(*Interruptions*)

PROF. SAIF-DU-DIN SOZ: You don't

say it is a point of order.

(*Interruptions*)

MR. SPEAKER: I am calling Mr. Upen-dra.

(*Interruptions*)

[*Translation*]

SHRI BHOGENDRA JHA (Madhubani): Discussion on Kashmir problem had started and that is very much before the House. No doubt today is the last day of the Session and all of us are tired, but it is also a fact that ten or twenty thousands people who have migrated from the valley and gone to various places are also facing lot of difficulties. I submit that since a change has taken place in Kashmir and the new Governor has taken over a discussion should be held on the floor of the House so as to form an idea about the future course of action. As such, I request you to conduct a brief discussion on this issue. (*Interruptions*)

SHRI DHARAM PAL SHARMA: I would also like to express my views on this issue. A discussion on this important issue was held on 22nd May the situation has taken a turn since then. The two super powers are discussing this issue today, when the National Front Government was formed, on account of their wrong policies. (*Interruptions*)

I am concluding in a minute. This has become an international issue. They have admitted that their policy was wrong. Their wrong policies have created crisis in the country (*Interruptions*) First they appointed Mr. George Fernandes as the Minister Incharge for Kashmir Affairs but later relieved him of this charge (*Interruptions*)

MR. SPEAKER: Dharam Palji, That's all. Please take your seat.

SHRI DHARAM PAL: The Advisory Committee on Kashmir has also been dissolved (*Interruptions*) They have admitted that their policies on Kashmir were wrong.

Ever since the Janata Dal Government came to power people in the entire country are in distress. The people of Kashmir are extremely worried on account of their wrong policies. They have brought the country on the verge of war.

MR. SPEAKER: Sharmaji, That's all, please take your seat. I have called Upendraji.

SHRI DHARAM PAL SHARMA: The situation that was created there on the 28th of May is very dangerous (*Interruptions*) Attempts to kill many important persons were made, a C.I.D. officer was kidnapped (*Interruptions*) The people of Kashmir have lost fourth in them. They have no answer, they cannot speak. Fifty M.Ps from their own party have started a campaign for removal of the Home Minister. They have tailed on all the fronts and the situation of Kashmir has deteriorated on account of their wrong policies. (*Interruptions*)

18.11 hrs.

#### VALEDICTORY REFERENCES

[*English*]

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): Mr. Speaker, Sir, before I thank the hon. Members and other at the end of the Session, I would like to apologise to the Members concerned for not taking up the three items listed for today in spite of our best efforts to take them up. But, we will definitely keep these points in view and I will communicate whatever the hon. Members have said to the Ministers concerned. The Minister will write to them.

Sir, we have come to the end of a very long Session. We had 53 sittings and it is more than last year. We had transacted very momentous business in this Session, includ-

ing passing the Budget and many Constitution (Amendment) Bills. We discussed the demands of as many as nine Ministries, three times more what we had done last year. We have passed a very important Bill relating to the neo-Buddhists.

SHRISONTOSH MOHANDEV (Tripura West): It is only because of the 'constructive cooperation' given by the Opposition.

SHRI P. UPENDRA: We have been running the House on the basis of a consensus, as we are running the Government also on the basis of a consensus. I must thank the Leader of the Opposition and all the leaders of various parties and the whips for their excellent cooperation.

Sir, I sincerely thank you for ably conducting the proceedings of the House. You have been very liberal in allowing a large number of discussions under rule 193, 184 and Calling Attention Motions. The most remarkable thing which you have done is the regulation of the 'Zero Hour', though we are spending much more time on it. But, it is regulated now. You are ably assisted by the Deputy Speaker Shri Shivraj Patil. While you have been very liberal in allowing miscellaneous items, you have been very helpful to us in passing the Bills. We have been sitting for long hours, skipping the Lunch hour also. So, I apologise for the inconvenience the Members have been put to. One more remarkable thing is, we had conducted the Session without a dinner and without spending public money. For that I am very grateful to the Members. Members have voluntarily refused dinner. Occasionally, we had some very heated debates also. That is a part of the parliamentary democracy. We had been in the Opposition. So, we know what the Opposition has to do and sometimes without their conscientious willingness also they have to do it. We do understand that. Sometimes we have broken our agreements and sometimes we have reached agreements. But any-how we ended the business on a very amicable note, with a very few occasional disturbances. They will also admit that they cannot excel us in that game.